

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 200/9/AMR/2019
NAME OF THE COMPANY	Ananda Enterprises (I) Pvt Ltd
NAME OF THE PETITIONER(S)	Omsree Agro Tech Pvt Ltd
NAME OF THE RESPONDENT(S)	Ananda Enterprises (I) Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ashok Kumar Agam	Adv	-	-
T. Sudhakar	Proxy Council		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
for G. V. Subbs Rao	Advocate	skanivskakal@gmail.com	
Ch. Srinivasulu CH. SRINIVASULU			(CH. SRINIVASULU) Advocate

ORDER

Counsel for both the sides are present. Joint memo bearing the signatures of the parties and their counsel filed on 04.02.2020 perused. Memo is accepted. The Company Petition is accordingly dismissed as withdrawn under Rule-8 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016.

Sd/-

MEMBER JUDICIAL